NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 204 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s Globe Express Services (Overseas Group) Ltd. & Anr. Vs. M/s MM Cargo Container Line Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Shariy Reyaz, Advocate for the Petitioner

Mr. Nazim Khan, Advocate

ORDER

It is submitted that pursuant to the meeting of the COC, the IRP has been named as the RP in this case. His name be forwarded to IBBI. Till then he is directed to function as RP.

Minutes of the COC be filed.

To come up for due confirmation of the RP from the IBBI on 25^{th} October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)